



2026:AHC:28108-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**CRIMINAL MISC. WRIT PETITION No. - 472 of 2026**

Bharat @ Nitin Chaprana And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

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|---------------------------|---|--------------------------------------------|
| Counsel for Petitioner(s) | : | Jigyasha Tripathi, Surendra Kumar Tripathi |
| Counsel for Respondent(s) | : | G.A.                                       |

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**Court No. - 45**

**HON'BLE RAJIV GUPTA, J.**  
**HON'BLE ACHAL SACHDEV, J.**

1. Heard Ms. Jigyasha Tripathi, learned counsel for the petitioners, learned A.G.A. for the State and perused the record.
2. At very outset, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

**February 9, 2026**  
Zafar

**(Achal Sachdev,J.) (Rajiv Gupta,J.)**